

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-327

CP -111/241/242/ND/2019
CA-72/CV/ND/2019 241/242

IN THE MATTER OF:

Mr. Sunita Gupta &Anr.
Vs.
M/s. Vector Spicon Pvt. Ltd. &Ors.

....Applicant

....Respondent

SECTION

Under Section 59

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

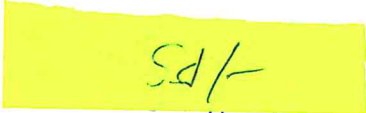
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

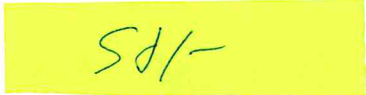
PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourned to 19.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)